

(c) the nature of research being conducted presently; and

(d) the manner in which the research works are likely to help the growth of industry?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). The Government associates industry for conducting scientific research in various aspects, under several programmes operated by various Departments.

The Department of Scientific and Industrial Research (DSIR) under its Programme Aimed at Technological Self Reliance (PATSER) supports industry, on its own or in association with national research organisations, for: the absorption and upgradation of foreign technology; building indigenous capabilities for development and commercialisation of contemporary products and processes of high impact, and development of capital goods. So far, 58 research, development, design and engineering (RDDE) project proposals from the industry, involving a DSIR support of Rs. 18 crores out of a total project cost of Rs. 44 crores have been approved. Out of these projects, 51 projects are on-going, involving DSIR support of Rs. 17 crores out of a total project cost of Rs. 41 crores. More than 100 enquiries and nearly 40 additional applications from industry have been received during the year 1996-97 for project support. The projects supported so far are in the area of mechanical engineering, electrical engineering, electronics, communications, chemicals and petrochemicals, biotechnology, metallurgy, ceramics etc. The projects involve development of prototype of products, capital goods and development of process technologies on pilot plant scale. A Technology Development Board has also been set up in 1996.

The Council of Scientific and Industrial Research (CSIR) has placed emphasis on undertaking R and D in association with and of interest to industry. Such R and D is carried out as contract R and D and consultancy. Industry has generally responded positively to joining hands with CSIR in this endeavour. The main R and D areas where such associations have been forged are drugs and pharmaceuticals, petrochemicals and for small engineering gadgets/appliances.

The Department of Science and Technology (DST) through its registered Society, namely, Technology Information Forecasting and Assessment Council (TIFAC) provides Technology Development Assistance (TDA) for upscaling bench scale technologies for commercialisation and large scale applications, under the activity of Home Grown Technology (HGT). Partial assistance is also provided for technology development projects in which industry, users and R and D institutions are partners. The response of the industry has been encouraging and some of the projects funded and implemented under HGT activity are: CFC Substitute

(HFC-134 A), CO based chemicals, 64 bit Parallel Computer "Flosolver", High Energy Rare Earth Magnets, Cobalt recovery from Zink waste, Dimethyl Sulphoxide, Bio-fertilizers, etc.

Under DST's "Drugs and Pharmaceuticals Research Programme", selective support is provided to collaborative projects of industry and publicly funded research institutions for drug development including development of new drug molecules under all types of medicinal systems. The response of industry has been encouraging and 6 industrial companies have collaborated with public funded R and D institutions for undertaking joint research projects. The research projects relate to development of drugs for endemic diseases of our country e.g. Tuberculosis, AIDS, Cancer Malaria etc.

DST also supports projects in areas such as Development/Upgradation of Instruments and Advanced Materials Development.

The recently constituted Technology Development Board under DST aims at associating industrial concerns, R and D laboratories and Universities/Academic institutions for accelerating development and commercialisation of indigenous technology and adapting imported technology for wider domestic applications.

The Ministry of Non-conventional Energy Sources (MNES) supports project proposals from In-house R and D units in industry recognised by DSIR or a consortium of industry, academic institutions and R and D institutions or an industrial unit in collaboration with MNES for undertaking collaborative R and D projects in the area of renewable energy sources such as solar, wind, biomass etc.

The Department of Electronics (DOE) operates a scheme, viz. "Funding R and D Electronics to Industry (Friend)" under which partial funding is provided for undertaking cooperative R and D projects involving industry, R and D laboratories, academic institutions and other Government departments.

(d) The research programmes supported under various Programmes/Schemes are likely to result in sizeable commercial turnover to the companies after commercialisation of technologies. The research work is also expected to result in generation of skilled manpower and expertise, creation of infrastructural facilities for sustainable R and D in industry and synergisation of strengths public funded R and D institutions and industry.

Special Central Assistance

797. SHRI DINSHA PATEL : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether any Special Central Assistance was

provided to the Gujarat Government in 1995-96 for completion of High Court Building at Ahmedabad:

(b) if so, the details thereof:

(c) whether the conditions were fulfilled by the State Government; and

(d) if so, the progress made by the State Government towards completion of the project in time?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (d). During the Annual Plan 1995-96, an amount of Rs. 10 crore was provided for completion of High Court Building at Ahmedabad on the condition that the State Government would provide the balance fund required for completion of this building so that it could be completed during the Annual Plan 1995-96. However, Planning Commission do not have information on the progress of the project.

Construction of Public Utilities

798. SHRI AMAR ROYPRADHAN : Will the PRIME MINISTER be pleased to state :

(a) the names of Government colonies maintained by CPWD, in which the allotment was started on or after January 1, 1985;

(b) the names of colonies in which Community Centres/Barat Ghars have not so far been constructed; and

(c) the time by which the Government propose to provide these facilities in the Government colonies stated in part (a) above?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The CPWD started maintaining the following new Government colonies after the allotment in these colonies was made on or after 1.1.85 by the Directorate of Estates :

- (1) Vasant Vihar
- (2) Bapu Dham
- (3) Andrewsganj
- (4) Nehru Nagar

(b) Out of the above mentioned 4 Government colonies, the Barat Ghars/Community Centres have not been constructed in the following colonies :

- (1) Vasant Vihar
- (2) Bapu Dham
- (3) Nehru Nagar

In Andrewsganj, Community Centre has since been constructed but Barat Ghar has not been constructed.

(c) In so far as construction of Community Centres (Samaj Sadan) in Government colonies is concerned, the Deptt. of Personnel and Training has decided that future construction of Samaj Sadan would not be taken up by them.

Metro Combined Cycle Project at Hyderabad

799. SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Andhra Pradesh entrusted implementation of 650 MW Hyderabad Metro Combined Cycle Project to National Thermal Power Corporation;

(b) if so, whether feasibility report has been sent to CEA;

(c) whether the State Government has already initiated acquisition-alienation of land required for the project;

(d) if so, the details thereof;

(e) whether techno-economic clearance was needed to enable the State Government to proceed further work;

(f) if so, whether techno economic clearance has been given to this project; and

(g) the time by which the clearance is likely to be expected?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). Yes, Sir.

(c) and (d). Government of Andhra Pradesh has initiated measures for land acquisition and have reached the Draft Declaration stage.

(e) Techno-economic clearance of Central Electricity Authority (CEA) is required for further processing of the project for investment approval.

(f) to (g). CEA has conveyed 'in principle' clearance for the project. Meanwhile, Government of Andhra Pradesh have expressed concern over the availability of water and transportation of naphtha for the project and have suggested to NTPC to examine the possibility of shifting the location to some other suitable site.

Hazira Gas Processing Phase - III

800. SHRI SHANTILAL PARSOTAMDAS PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether the Hazira Gas Processing Phase-III